

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 29<sup>th</sup> May, 2017**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 67/2017(CZ)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 64/2017(CZ)	Millennium Plaza Awas Samiti Vs State of MP & Ors.	Mr. Mohit Sahu, Adv.	
<b>IN DEFECT</b>				
3.	Original Application No. 66/2017(CZ)	Rajnit Pillai Vs State of MP & Ors.	Mr. Siddharth Singh, Adv.	

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